

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.44(11)(a)-HC/2023/2087

Dated, Agartala, the 11th January, 2023

NOTIFICATION

His Lordship, Hon'ble the Chief Justice (Acting), High Court of Tripura has been pleased to re-constitute the Committee to frame a policy to regulate the **transfer and posting of the Officers of Tripura Judicial Service**, as follows:

**Hon'ble the Chief Justice (Acting)
Hon'ble Mr. Justice A. Lodh**

**Chairman
Member**

This is issued with immediate effect in supersession of the earlier Notification No.F.44(11)(a)-HC/2019/814 dated 14.01.2019 issued by the High Court.

By order,

Sd/-

(V. Pandey)

Registrar General

No.F.44(11)(a)-HC/2023/2088-113 Dated, Agartala, the 11th January, 2023
Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
2. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
3. The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala;
4. The Registrar (Vigilance), High Court of Tripura, Agartala;
5. The Registrar (Judicial), High Court of Tripura, Agartala;
6. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
7. The Joint Registrar, High Court of Tripura, Agartala;
8. All the Deputy Registrars, High Court of Tripura, Agartala;
9. The Chief Librarian, High Court of Tripura, Agartala;
10. All the Assistant Registrars, High Court of Tripura, Agartala;
11. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the Notification in the official website of the High Court of Tripura, Agartala;
12. The Superintendent (Estt./Accounts/Vigilance), High Court of Tripura, Agartala;
13. Order File.

Registrar General